(c) whether Government propose to ask the Government of Madhya Pradesh to take immediate steps for social upliftment of the poor Adivasis?

गृह मंत्रालय में उप मंत्री (श्री एफ० एच० मोहसिन) (क) जी हा, श्रीमान।

(ख) जी हा, श्रीमान।

(ग) सरकार जन-जातियों की समस्याओं से अवगत है। पाचवी पचवर्षीय योजना में जन-जातीय विकास के लिए एक नई नीति पर विचार किया गया है जिसके अन्तंगत 50 प्रतिशत से अधिक बसे, जनजातीय क्षेत्रों के लिए एकीकृत क्षेत्र विकास कार्यक्रम तैयार किए जाने का विचार है। अलग-अलग बसे जन-जातीय समुदायों, औद्योगिक तथा अन्य परियोजनाओं अन्तरण कृषि से प्रभावित जन-जातियों पर भी विशेष ध्यान देने का विचार रखती है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) · (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Government is seized of the problems facing the tribals. In the Fifth Five Year Plan a new strategy for Tribal Development is envisaged under which integrated area development programmes for the tribal regions having more than 50% tribal concentration are proposed to be prepared Special attention is also proposed to be given to isolated tribal communities, tribals effected by industrial and other projects and Shifting cultivators]

Allocation of RAW material to small scale industrial units

649 SHRI BRAHMANANDA PANDA
SHRI A G KULKARNI .
SHRI CHANDRA SHEKHAR .
SHRI KOTA PUNNAIAH .
SHRI KRISHAN KANT
SHRI J S TILAK .
DR Z. A AHMAD .

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

- (a) the base of allocation of raw material to Small Scale Industrial units, and
- (b) whether the criteria is the same or defferent from large scale units?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z R ANSARI): (a) Indigenous raw materials Allocation of indigenous raw materials to individual small scale industrial units is made by the State Director of Industries according to their own priorities keeping in view the requirements and overall availability of the allocation of various categories of indigenous raw materials.

Imported raw materials Allocation of imported raw materials is made according to the provisions contained in the import trade control policy for the relevant year. According to the current import policy new units in the priority sector get imported raw materials on the basis of their assessed capacity on single shift and the units in the non-priority sector (existing and new units) on the basis of the value of Machinery installed Existing units in the priority industries get allocation of raw materials on the basis of past consumption. If the allocation falls short of their assessed capacity they have option to be treated as new units

(b) The criterion for allocation of indigenous imported raw materials to the large scale units is made on the basis of their licensed/rated capacity

मंतियों के विरुद्ध भ्रष्टाचार के आरोप
650 श्री ओउम् प्रकाश त्यागी: क्रिश भेरम मनोहर:
श्री जगदीश प्रसाद माथुर:
श्री डी० के० पटेल:
श्री वीरेन्द्र कुमार सखलेचा:
क्या प्रधान मत्री यह बुताने की कृपा करेगी

कि:

^[] English translation.

³⁻¹⁶⁵ RSS/73